

marketing support for setting up pork, poultry and other meat and meat processing facilities, tuna and other fish processing, setting up of cold-chain, interest-subsidy on acquisition of deep-sea fishing vessels, research & development in food processing and packaging and training of manpower in certain sectors.

(b) Out of the total Plan outlay of Rs. 146 crores for the 8th Plan period the Plan expenditure from 1992-93 till 30th June, 1995 amounted to Rs. 106.82 crores.

Complaints regarding Tender for Cellular Telephone Services

663. SHRI GURUDAS DAS GUPTA: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether Government are aware of the complaints with regard to the award of tenders for Cellular telephone services; and

(b) if so, the details and Government's reaction thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No Sir, the Government has not received any complaint for the award of Licences against tenders on Cellular Mobile Telephone Service.

(b) Does not arise in view of (A) above.

Complaints regarding the functioning of Pushpa Vihar Post Office

664. SHRI V. GOPALSAMY: Will the Minister of COMMUNICATIONS be pleased to state :

(a) the details of the complaints received against Pushpa Vihar Post Office during the last three years and action taken on each complaint;

(b) whether any review has been made so far on the working of this Post Office; if so, the details thereof; and

(c) whether Government will conduct a thorough probe into the functioning of this Post Office and also take steps to improve its mail delivery system?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Two complaints were received during the last three years against Pushpa Vihar Post Office. In the first complaint relating to misbehaviour by the staff, the Sub-Postmaster and the Postal Assistant were punished departmentally. In the second complaint relating to shortage of Indian Postal Orders, arrangements have been made to ensure adequate supply of Indian Postal orders.

(b) and (c) Working of Pushpa Vihar Post Office has been regularly monitored through surprise visits and periodical inspections. The Post Office has been found to be functioning smoothly. Being a no-delivery post office, no review of mail delivery system is required.

AASU decision to boycott the Lok Sabha Elections

665. SHRI GOVINDRAM MIRI:

SHRI RAGHAVJI:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether AASU have since decided to boycott the ensuing Lok Sabha and Assembly elections if these are held on the basis of 1994 electoral rolls; and

(b) if so, what is the reaction of Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SYED SIBTEY RAZI): (a) and (b) According to information received from the Government of Assam, AASU, as a constituent part of the North East Student's Organisation, in its executive meeting, has decided that it would be compelled to oppose the ensuing elections if the same are held on the basis of 1994 electoral rolls.

The electoral rolls are prepared in accordance with the provisions of the Representation of the People Act, 1950 under the superintendence, direction and control of the Election Commission. The Government would like all concerned to participate in the election process.